

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/3445/2021**

This the 20<sup>th</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Pritam Dass age 57 years S/o Sh. Murari Lal. Presently working as I/C Head Clear in the Office of Divisional Forest Officer, Kathua R/o H. No.35/B, Bharat Nagar, Talab Tille, Jammu. ....Applicant

(Advocate:- Mr. S.K. Anand)

**Versus**

1. State of J&K through Commissioner/ Secretary to Govt. Forest Department, Civil Sectt., Jammu/Srinagar & Ors. ....Respondents

(Advocate: \_\_\_\_\_)

**ORDER [ORAL]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Learned counsel for the applicant submits that he has no instruction from his client in this matter.

2. Despite the case being listed in the regular cause list, the applicant has not joined the video conference today. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil